

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated- Guwahati the 07th July, 2023

NO. HC.VII-167(Pt.-VIII)/2014/6228/A #### The Hon'ble Gauhati High Court has been pleased to *nominate* the following Judicial Officer to attend the "*Cyber Crime and Digital Forensics-Judicial Track (CCDF-JT)*" scheduled to be held at National Crime Records Bureau (NCRB), MHA, Govt. of India, Mahipalpur, National Highway-8, New Delhi-110037 from **31st July, 2023 to 04th August, 2023** in place of **Smti. Zubeer Chaliha**, Sub-Divisional Judicial Magistrate (M), Sarupathar who has been *exempted* from attending the aforesaid programme.

Sl. No.	Name	Rank	State / UT	E-mail Address	Mobile No. and Whatsapp No.
1.	Smti. Karuna Devi	Addl. Chief Judicial Magistrate, Karbi Anglong, Diphu	Assam	karuna6n@gmail.com	7002739045

Further, the nominated officers are directed to submit a report after completion of the Course.

By Order,

Sd/- R.A. Tapadar

REGISTRAR (JUDICIAL)

Memo No. HC.VII-167(Pt.-VIII)/2014/ 6229-6240 /A Dated: 07-07-2023

Copy forward for information and necessary action to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

(The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules).

3. The Registrar (Admin./Vigilance/ Esstt.), Gauhati High Court, Guwahati.

4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The District & Sessions Judge, Golaghat / Karbi Anglong

(He is requested to inform the concerned Officer(s) under his/her control about this Notification accordingly).

6. Shri M.P. Sharma, Joint Assistant Director (Trg.), National Crime Records Bureau (NCRB), MHA, Govt. of India, Mahipalpur, National Highway-8, New Delhi-110037.
7. The Jont Registrar (Finance), Gauhati High Court, Guwahati.
8. Smti. Karuna Devi, Addl. Chief JudicialMagistrate, Karbi Anglong, Diphu.

(The nominated Officer is advised not to proceed for the programme unless her nomination is accepted by NCRB, New Delhi)

9. Smti. Zubee Chaliha, Sub-Divisional JudicialMagistrate (M), Sarupathar.
10. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati).

11. The Administrative Officer, Judicial Academy, Assam with a **request to place the Notification before the Hon'ble Director, Judicial Academy.**

12. The CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)

R. A. Taparal
07.07.23
REGISTRAR (JUDICIAL)